

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:1303
ANSWERED ON:04.03.2010
LOCATORS IN AIRCRAFT
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Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether mandatory norms to have Emergency Locator Transmitters (ELTs) in aircraft and choppers are being violated for years without being detected;
- (b) if so, whether the Directorate General of Civil Aviation (DGCA) recently conducted one time check of ELTs over 900 aircraft and choppers;
- (c) if so, the findings of the report of the DGCA in this regard;
- (d) whether the Government has taken any action against the companies which are violating the mandatory norms; and
- (e) if so, the steps taken or being taken by the Government for strict adherence of established norms in this regard?

Answer

MINISTER OF THE STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL)

(a), (b) and (c):- Yes, Madam. During the check conducted by Directorate General of Civil Aviation (DGCA), it was found that out of 1029 operating aircraft, 907 aircraft are fitted with required Emergency Locator Transmitter (ELT) with dual frequency (121.5 & 406 MHz) as mandated by DGCA. The remaining 122 aircraft are fitted with ELTs operating on 121.5 MHz only.

(d) and (e):- DGCA has issued guidelines to install ELTs conforming to 406 MHz frequency on all aircraft by 31/03/2010. During the intervening period, the operators have been advised to avoid operations in hilly terrain and inaccessible areas in case their aircraft is fitted with ELT conforming to 121.5 MHz frequency only.